

(39)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-09-2020 AT 12.00 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : IA/427/IB/2020

PETITION NUMBER : CP/550/(IB)/2018

NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM, LIQUIDATOR OF  
M/S. SURANA CORPORATION LTD

NAME OF THE RESPONDENT(S) : SATCO TRADERS & ANOTHER

UNDER SECTION : SEC 60 (5) OF IBC 2016

**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Liquidator / Applicant and Mr. S.  
Sathiyarayanan for R1 are present.

List the matter on **06.11.2020** for hearing.

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**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

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**[R. SUCHARITHA]**  
**Member (Judicial)**

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